

1	2	3	4	5	6	7	8	9
25.	Uttar Pradesh	639.96	172.65	1542.96	565.26	86.84	192.92	3200.59
26.	Uttarakhand	0.00	59.44	273.67	137.66	78.53	102.06	651.36
27.	West Bengal	114.49	0.93	204.71	81.17	623.35	619.18	1643.83
TOTAL:		964.02	548.04	3364.82	3749.75	5691.99	6582.65	20901.27

#### Claims on forest land

\*435. SHRIMATI BRINDA KARAT: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the break-up of tribal and non-tribal claimants for forest land;
- (b) whether Government is aware about the high level rejections of claims for forest land;
- (c) if so, the reasons therefor; and
- (d) the area of land for which pattas had been distributed?

THE MINISTER OF TRIBAL AFFAIRS (SHRI KANTILAL BHURIA): (a) The Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006, administered by the Ministry of Tribal Affairs, seeks to recognize and vest the forest rights and occupation in forest land in forest dwelling Scheduled Tribes and other traditional forest dwellers who have been residing in such forests for generations but whose rights could not be recorded. The responsibility for implementing the Act lies with the State/UT Governments. The break-up of the claimants — forest dwelling Scheduled Tribes and other traditional forest dwellers - is not maintained in the Ministry. As per the information collected till 31st March, 2010, 27,44,692 claims have been filed in the various States/UTs under the Act.

(b) and (c) As per the information available with the Ministry, out of 27,44,692 claims filed under the Act till 31st March, 2010, 9,56,565 claims were rejected, which works out to 34.85% of the total claims filed. The claims for recognition of forest rights under the Act are adjudicated as per the procedure laid down in the Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Rules, 2008 notified on 1.1.2008 for implementing the provisions of the Act.

(d) As per the information collected till 31st March, 2010, 7,82,554 titles have been distributed and 31,804 titles were ready for distribution. As per information available with the Ministry, 6 States have reported that 3,02,044 certificates of title have been distributed for 15,97,846 acres of forest land.

#### Climate research centres

\*436. SHRI N.K. SINGH: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether India and United States have recently agreed to set up climate research centres to find out technological solutions for low carbon growth;